

In case of fresh e-IEC

- 1) Digital Photograph (3x3cms) of the Signatory Applicant
- 2) Copy of PAN card
- 3) Bank Certificate or cancelled bearing the applicant entities name

In case of Modification of IEC

Upload the <u>requisite documents</u>* in digital format as detailed below:		
A	Proprietorship	<ul style="list-style-type: none">• Digital Photograph (3x3cms) of the Proprietor.• Copy of PAN card of the Proprietor.• Copy of Passport (first & last page)/Voter's I-Card/ Driving Licence/UID (Aadhar card) (any one of these).• Sale deed in case business premise is self-owned; or Rental/Lease Agreement, in case office is rented/ leased; or latest electricity /telephone bill.• Bank Certificate as per ANF 2A(I)/ Cancelled Cheque bearing pre-printed name of applicant and A/C No.
B	Partnership firm	<ul style="list-style-type: none">• Digital Photograph (3x3cms) of the Managing Partner.• Copy of PAN card of the applicant entity.• Copy of Passport (first & last page)/Voter's I-Card /UID (Aadhar Card) /Driving Licence/PAN (any one of these) of the Managing Partner signing the application.• Copy of Partnership Deed.• Sale deed in case business premise is self-owned; or Rental/Lease Agreement, in case office is rented/ leased; or latest electricity /telephone bill.• Bank Certificate as per ANF 2A (I)/Cancelled Cheque bearing pre-printed name of the applicant entity and A/C No.
C	LLP firm	<ul style="list-style-type: none">• Digital Photograph (3x3cms) of the Designated Partner/Director of the Company signing the application.• Copy of PAN card of the applicant entity.
	Government Undertaking	
	Public Limited Company	<ul style="list-style-type: none">• Copy of Passport (first & last page)/Voter's I-Card /UID (Aadhar Card) /Driving Licence/ PAN (any one of these) of the Managing Partner/Director signing the application.• Certificate of incorporation as issued by the RoC• Sale deed in case business premise is self-owned; or Rental/Lease Agreement, in case office is rented/ leased; or latest electricity
	Private Limited Company	

	Section 25 Company	<p>/telephone bill.</p> <ul style="list-style-type: none"> • Bank Certificate as per ANF 2 A(I)/Cancelled Cheque bearing pre-printed name of the company and A/C No .
D	Registered Society	<ul style="list-style-type: none"> • Digital Photograph (3x3cms) of the signatory applicant/Secretary or Chief Executive. • Copy of PAN card of the applicant entity.
	Trust	<ul style="list-style-type: none"> • Copy of Passport (first & last page)/Voter's I-Card /UID (Aadhar Card) /Driving Licence/ PAN (any one of these) of the Secretary or Chief Executive/ Managing Trustee signing the application. • Sale deed in case business premise is self-owned; or Rental/Lease Agreement, in case office is rented/ leased; or latest electricity /telephone bill. • Registration Certificate of the Society / Copy of the Trust Deed • Bank Certificate as per ANF 2A(I)/Cancelled Cheque bearing pre-printed name of the Registered Society or Trust and A/C No.
E	HUF	<ul style="list-style-type: none"> • Digital Photograph (3x3cms) of the Karta. • Copy of PAN card of the Karta. • Copy of Passport (first & last page)/Voter's I-Card/ UID (Aadhar card)/ Driving Licence (any one of these) of the Karta. • Sale deed in case business premise is self-owned or Rental/Lease Agreement, in case office is rented/ leased or latest electricity /telephone bill. • Bank Certificate as per ANF 2A(I)/ Cancelled Cheque bearing pre-printed name of applicant and A/C No.

*Any other document considered relevant for the application

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